

Central Electricity Regulatory Commission
4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001
(Tele No. 23353503, FAX No. 23753923)

Ref.: Petition No. 223/MP/2013

Date: 3.3.2015

To,

The Managing Director
North East Transmission Co. Ltd.
House No. 051358, Road No. 3,
P.O.Dhaleswar, Agartala
West Tripura-799 007

Subject: Petition for clarification on the Transmission Licence No. 9/Transmission/CERC dated 16.6.2009 granted to North East Transmission Co. Ltd.

Dear Sir,

With reference to your application/petition on the subject mentioned above, it is noted that initially transmission licence was granted for two assets. As per the above petition, these assets have been split into three assets. However, in IA.14/2014 in Petition No. 223/TT/2014, the assets have been split into 5 assets. Therefore, you are directed to amend prayers of the said petition and revised the petition accordingly.

2. Further action will be taken thereafter.

(T.D. Pant)
Deputy Chief (Legal)